

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4833
TO BE ANSWERED ON 31ST MARCH, 2023**

CGHS FACILITIES TO ICAR PENSIONERS

4833. SHRI UPENDRA SINGH RAWAT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the pensioners of ICAR and its eight subordinate offices/institutes located at Delhi were continuously covered under Central Government Health Scheme till 2021-22 and if so, the details thereof;
- (b) whether CGHS facilities in respect of ICAR pensioners retired from one particular sub-offices/ institute ICAR-National Bureau of Plant Genetic Resources have been withdrawn from 2022-23 abruptly;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) whether the Government proposes to cover such pensioners under the CGHS and if so, the details thereof along with necessary steps taken/ being taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) : Both, serving and retired employees of Indian Council of Agricultural Research (ICAR) are covered under Central Government Health Scheme. However, only serving employees of National Bureau of Plant Genetic Research, New Delhi (NBPGR), are covered under CGHS.

As per current policy, CGHS facilities are not extended to any new group of persons or organization, as the resources under CGHS are fully committed and stretched.
